Listed on : 6.9.2013 Court No. 8 Item No. 205

Section XI-A
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION
PETITIONS FOR SPECIAL LEAVE TO APPEAL (CIVIL) Nos. 22280 WITH 33453 OF 2011 AND PRAYER FOR INTERIM RELIEF

M/s. Paragon Rubber Industries ...Petitioner
Versus
M/s. Pragati Rubber Mills & Ors. ..Respondents

OFFICE REPORT

SLP (C) NO. 22280 OF 2011

The matter above-mentioned was listed before the Hon'ble Court on 31st October, 2011, when the Court was pleased to pass the following Order:-

ÒList this matter for final disposal on 19th January, 2012 (non-miscellaneous day).Ó

It is submitted that service of notice is complete and counsel for Respondents has filed counter affidavit and counsel for petitioner has filed rejoinder affidavit with Annexure P-8 with the leave of Hon'ble Court but said annexure has not been annexed with rejoinder affidavit. However, all documents have been included in SLP paper books.

SLP (C) NO. 33453 OF 2011

The matter above-mentioned was listed before the Hon'ble Court on 28th November, 2011, when the Court was pleased to pass the following Order:-

ÒDelay condoned.
Issue notice returnable within two weeks.
Dasti service, in addition, is permitted.
Tag with SLP (C) No. 22280 of 2011 @ CC No. 12354 of 2011.Ó

Accordingly show cause notice was issued on 21.12.2011 to sole Respondent by Registered A.D as well as dasti. Mr. A. Raghunath, Advocate has filed Vakalatnama/Appearance on behalf of sole Respondent but has not filed counter affidavit so far.

Service of show cause Notice is complete (in both the matters).

...2/-

The matters above mentioned are listed before the Hon'ble Court with this office report.

Dated this the 5th day of September, 2013.

Sd/-
ASSISTANT REGISTRAR